

(101)

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

**BENCH-II**

**C.P.(IB) No.762/KB/2017  
CA (IB) No. 724/KB/2018  
CA (IB) No. 729/KB/2018  
CA(IB) No. 730/KB/2018**

**Present: Hon'ble Member (J), Shri M.B. Gosavi**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 30<sup>TH</sup> AUGUST, 2018, 10:30 A.M**

Name of the Company		Noor Alam & Ors.-Vs-Prism Infracon Limited	
Under Section		7 IBC	
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

- |    |                                  |                          |                        |
|----|----------------------------------|--------------------------|------------------------|
| 1. | Syamantak Banerjee<br>Adv.       | for<br>SEBI              | [Signature]<br>30/8/18 |
| 1. | Rahul Auddy, Adv                 | for R.P.                 | [Signature]<br>30/8/18 |
| 1. | PARTHA KAMAL SEN                 | R.P                      | [Signature]<br>30/8    |
| 1. | Anupam Das Adhikary, Adv         | } For<br>Respondent No.2 | [Signature]<br>30/8    |
| 2. | Krishnakumar Paul Choudhury, Adv |                          |                        |
| 1. | Rajeshi Dutta                    | } Financial<br>creditor  | P. Maity<br>30/8/18    |
| 2. | Ranjit Mungsi                    |                          |                        |
| 3. | Pankaj Agarwal                   |                          |                        |
| 4. | Paramita Maity                   |                          |                        |

101. 30-08-2018 - CP(IB) No. 762/KB/2017 – CA(IB) No. 724/KB/2018 -  
CA(IB) No. 729/KB/2018 – CA(IB) No.730/KB/2018 – Noor Alam & Ors Vs.  
Prism Infracon Limited

O R D E R

The Resolution Professional along with the Ld. Counsel for the Resolution Professional appeared.

The Ld. Counsel for SEBI also appeared.

The Ld. Counsel for the Financial Creditor and the Ld. Counsel for the Corporate Debtor also appeared.

In CA(IB) No. 724/2018 and in CA(IB) No.729/KB/2018, arguments have already been heard. They are now adjourned for orders.

The CP(IB) No. 762/KB/2018 and CA(IB)/730/2018 are adjourned for further consideration on 17-09-2018.



(Madan B Gosavi)  
Member(Judicial)